

HIGH COURT OF DELHI AT NEW DELHINo. 185 / Rules / DHCDated: 04/07/2026PRACTICE DIRECTIONS

Hon'ble the Chief Justice, on the recommendations of Hon'ble "Building, Maintenance, Construction and matters relating to the working of Family Courts Committee" has been pleased to issue following Practice Directions for information and compliance by all concerned:-

"In matters coming before Family Courts, photographs of minor children, shall not be pasted in the petitions/ applications/ affidavits/ supporting documents."

By Order


(ARUN BHARDWAJ)
REGISTRAR GENERAL

Endst. No. 585-600 / Rules / DHC / 2026
Copy forwarded for information and compliance to:-

Dated: 04/7/2026

1. All Principal District & Sessions Judges, Delhi District Courts.
2. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi
3. The Principal Secretary (Law, Justice & LA), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
4. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
5. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049
6. The President/Secretary, Bar Association, Tis Hazari Courts/Patala House Courts/ Karkardooma Courts/ Rohini Courts/Dwarka Courts/Saket Court Complex/Rouse Avenue Court Complex
7. The Member Secretary, Delhi State Legal Service Authority, Rouse Avenue District Court Complex, New Delhi with the request to forward a copy of the Notification/Practice Direction to the Secretaries of all the eleven District Legal Services Authorities.
8. The Secretary, Delhi High Court Legal Services Committee.
9. The Chairman, District Court Website Committee, Tis Hazari, Delhi for uploading the Notification/Practice Direction on the website of Delhi District Court.
10. Registrar-cum-Secretary to Hon'ble the Chief Justice.
11. All Registrars/OSDs/Joint Registrars (Judicial).
12. Joint Registrar-cum-P.A. to Registrar General, Delhi High Court.
13. Joint Director (IT) with the request to upload the Practice Direction on the Intranet of this Court.
14. Librarian, Delhi High Court.
15. Private Secretaries to Hon'ble Judges for kind perusal of His Lordships.
16. Guard File.


NAWJEET BUDHIRAJA
JOINT REGISTRAR (RULES)